

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-524

IB-2728/ND/2019

(1) New IA/880/2021

(2) New IA 897/2021

(3) IA/4477/2020

IN THE MATTER OF:

Om Logistics Ltd

V/s

Servel India Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 25.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, list the matter on 25.03.2021.

ANI
-sd-

(Anil Kumar)

for (Court Officer, C-V)